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United Kingdom's Data Laws to be Made Fit for Digital Age

The Government of UK on 14^{th} September 2017 has outlined vital protections and flexibilities for the nation's world-leading research, financial services, journalism and legal services as part of its plans to update data protection legislation for the modern era.

- Bill will introduce safeguards to prevent and detect fraud, protect the freedom of the press, allow scientific research and maintain the integrity of professional sports
- Specifically includes measures to allow action against terrorist financing, money laundering and child abuse
- Processing done for legitimate interests will be allowed if it achieves a balance with individuals' rights

Read more

Urban Innovation in Singapore: Opportunities For The UK

Eleven UK-based businesses will visit Singapore from 16 to 22 September 2017 as part of an Innovate UK global innovation mission.

The mission will support UK-Singapore partnerships in urban infrastructure. It aims to build bridges between the 2 countries and get UK small and medium-sized enterprises (SMEs) to a position where they are aware and able to exploit the opportunities on offer.

Meet the UK delegation

Companies heading to Singapore this week include:

- Amplyfi, whose proprietary AI platform, DataVoyant, interprets open source content online to deliver insights and impact on societal and consumer behaviour change
- Brite Yellow, which provides indoor positioning, navigation, and virtual and

WORLD PRACTICE

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augmented reality software-as-a-service platform (SaaS) for pedestrian smart mobility applications. This includes application in shopping centres, airports, train stations, hospitals and museums

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